Frank - John

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

(5)

CP 278/2001 in OA 116/2001

New Delhi this the 3rd day of December, 2001

Hon'ble Smt_Lakshmi Swaminathan, Vice Chairman (J) Hon'ble Shri M.P.Singh, Member (A)

Shri Dadhi Dhar S/0 Shri Darkoo

..Petitioner

(By Advocate Shri T.D. Yadav)

VERSUS

- 1.Shri S.Dasharthy
 General Manager,
 Northern Railway, Baroda House,
 New Delhi.
- 2.Shri R.S. Ujjain The Chief Administrative Officer(C) Northern Railway, Kashmere Gate, Delhi-110006
 - 3.Shri R.K.Chopra,
 The Dy.C.E.(Construction),
 Northern Railway, Kashmere Gate,
 Delhi-6

..Respondents

(By Advocate Shri H.K.Gangwani,learned senior counsel)

ORDER (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

Learned senior counsel for the respondents has brought to our attention the order passed by the Tribunal dated 6.11.2001 in RA 196/2001 in OA 116/2001. By that order, the γ_{ν} Tribunal has allowed the RA and OA Wes restored to file at its original position. Further, it is noticed that by the same order the OA 116/2001 has also been dismissed by the same Bench by order dated 6.11.2001.

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- 2. In the above circumstances, Shri H.K.Gangwani, learned senior counsel submits that CP 278/2001 has to be dismissed as the OA itself has been dismissed.
- 3. Noting the above submissions, CP 278/2001 is dismissed. Notices to the alleged contemnors are discharged. File be consigned to the record room.

(M.P. Singh) Member (A)

(Smt.Lakshmi Swaminathan) Vice Chairman (J)

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